GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1912 TO BE ANSWERED ON 13.03.2023

Environmental Clearance to Gas based Power Projects

1912. SHRIMATI BHAVANA PUNDALIKRAO GAWALI: SHRI KRUPAL BALAJI TUMANE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has approved Environmental Clearance to gas based power projects during the last three years, if so, the details thereof especially with regard to Maharashtra;
- (b) if so, the norms/criteria procedure laid down for granting such approval;
- (c) the details of projects still pending across the country including Maharashtra and the reasons therefor; and
- (d) the time by which the said projects are likely to be approved by the Government?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

The gas based thermal power projects are considered for grant of Environmental Clearance (a) to (d) (EC) under the provisions of Environment Impact Assessment (EIA) Notification, 2006, as amended. The Gas based Thermal Power project of > 5 MW electricity generation capacity are required to obtain EC under the provisions of the EIA Notification, 2006, as amended. Thermal Power projects with capacity of \geq 500MW are considered by the MoEF&CC at central level as Category 'A' project; whereas, the projects with capacity of \geq 5 MW and < 500 MW are considered by the MoEF&CC at State level as Category 'B' project. The EIA Notification, 2006, as amended inter-alia provides for preparation and submission of Environment Impact Assessment (EIA) Report, Environmental Management Plan (EMP), Disaster Management Plan (DMP) and Public Consultation by the project proponent for consideration of the EAC. The Expert Appraisal Committee (EAC) comprising domain area experts after detailed examination and deliberation on various environmental and social aspects of the project viz. environmental sensitivity, location, impact on local environment and population etc., recommend the project for grant of Environmental Clearance suggesting suitable preventive measures to minimize the environmental and social impacts associated with the project. During the last three years three (03) gas based thermal power projects have been granted environmental clearance by the MoEF&CC at Central Level. No proposal of gas based thermal power project is pending with the Ministry for grant of Environmental Clearance.